

**DIVISION BENCH**

**ITEM NO.122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA NO.319/2020, CA NO.41/2023 & IA NO.62/2023 IN CP No.43/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 13<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>MR. VISHWANATH BATHLA &amp; ORS V/S M/S LIGHT CARTS PVT &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/244 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

NONE

*: For the parties*

**ORDER**

The NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 11<sup>th</sup> October, 2023.

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

***13<sup>th</sup> September, 2023***

*Kavya Prakash Srivastava  
(Stenographer)*

*-Sd-*

**(Praveen Gupta)  
Member (Judicial)**